5

#### (b) New Schemes:

SI. No.	Name of the Project	Central Loan Assistance approved	Central Loan Cent Assistance und released	ral Loan Assistance der consideration of Ministry of Water Resources for approval.
1.	Bansagar	3.00	1.50.	
2.	Gumani	6.00	3.00	_
3.	Turoi	5.00	2.50	_
4.	Latratu	_	_	1.00
5.	Kansjore		_	6.00
6.	Sonua		_	10.00
7.	Surangi		_	6.00
8.	Orni	_	<del>_</del>	6.5
9.	Bilasi	_	_	3.5

# Payment of Salaries to the Employees of National Project Construction Corporation

148. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that the C.M.D. of NPCC had directed the G.M. of North East Sector not to pay the salaries to the employees of NPCC;
- (b) whether it is also a fact that the family members of the employees were at the verge of starvation;
- (c) whether this fact was enquired into; and
- (d) if so, the findings thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) No, Sir.

- (b) and (c) The fact whether family members of the employees of North East Sector of NPCC were at the verge of starvation had been enquired into and there had been no such incident.
- (d) Does not arise.

## Involvement of Farmers in Command Area Development Programme

- 149. SHRI SANJAY DALMIA: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether Government had asked the State Governments to involve farmers in the Command Area Development Programme(CADP);
- (b) if so, the action taken/proposed to be taken by the State Governments in this regard;
- (c) the number of farmer's association formed by different States for the purpose; and
- (d) the steps taken by Government for the effective implementation of the Command Area Development Programme?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) Yes, Sir. The Union Government had advised State Governments to involve farmers in management of irrigation water.

(b) and (c) Statewise details are given at Statement (See below).

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(d) For effective implementation of the Programme the Union Government has been issuing guidelines to State Governments from time to time, has taken up evaluation studies of some projects to identify constraints in the

implementation of the programme, intensified monitoring, held regular meetings of officers of State Government concerned with implementation of the Programme to discuss their problems and sponsored training programmes.

#### Statement

The details of action taken/proposed to be taken by State Governments to involve farmers in the Command Area Development Programme (CADP) and number of Farmers'

Associations formed for the purpose

SI. No.	State	Action taken/proposed to be taken and number of Farmers' Associations formed as per information received from State Governments.
1.	ANDHRA PRADESH:	To provide legal status to Water Users' Associations, the State Government have enacted the "Andhra Pradesh Farmers' Management of Irrigation System Act—No. 11-1997" which provides for creation of Water Users' Associations. Government have notified the formation of 10292 Water Users' Associations including 1170 associations in the projects under Command Area Development Programme and election to 9705 Water Users' Associations (WUAs) have been held.
2.	ASSAM	The State Government have constituted a High Level Working Group under the charimanship of Chief Secretary to formulate policy issues for Participatory Irrigation Management.
		Two Farmers' Associations have been formed
3.	BIHAR	Paliganj distributory in Sone Command with a command area of 12,200 ha. and involving 75 villages has been handed over to the Water Users' Association for operation and management.
4.	GOA	Government of Goa have enacted "The Goa Command Area Development Act, 1997" to implement farmers' participation under Command Area Development Programme. So far 39 Water Distribution Cooperative Societies have been formed.
5.	GUJARAT:	A High Level Working Group under the chairmanship of Chief Secretary has been set up in March 1994 to formulate the policy issues relating to Participatory Irrigation Management.
		Seventy one Farmers' Associations have been formed. Further thirteen pilot projects for forming formers' associations have been taken up.
6.	HARYANA:	Under Command Area Development Programme, Water Users' Associations at the outlet level have been formed.

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SI. No.	State	Action taken/proposed to be taken and number of Farmers' Associations formed as per information received from State Governments.		
7.	KARNATAKA:	The Government of Karnataka Level Working Group und Additional Chief Secretary successful implementation of fa So far, 193 Farmers' Associ	ler the chairmanship of to formulate policies for armers' participation.	
8.	KERALA:	The Government of Kerala has Committee for the implem Irrigation Management in Kera Area Act, 1986" provides f Associations under the CAD	entation of Participatory da. The "Kerala Command or formation of Farmers"	
		So far, 3712 Farmers' Asso have been formed.	ciations at the outlet level	
9.	MADHYA PRADESH:	Sixty five Farmers' Association been formed.	at Minor Canal Level have	
10.	MAHARASHTRA:	So far, 121 Farmers' Association have been formed.	ions at Minor Canal Level	
		Further 228 Associations hanother 156 Associations are formation.	nave been registered and under various process of	
11.	MANIPUR:	So far, 62 Farmers' Association	ons have been formed.	
12.	ORISSA:	A High Level Working Group Chief Secretary has been consissues for implementation of Management.	stituted to formulate policy	
		So far, 777 Farmers' Associations at the n formed.	itions at village level and 15 ninor, canal level have been	
13.	RAJASTHAN:	The State Government have Working Group under the c Chief Secretary for policy form farmers.	hairmanship of Additional	
		So far, 3843 Farmers' Associations at t been formed.		

Three hundred and twenty eight Farmers' Councils at distributary level have been formed.

14. TAMILNADU:

Sl.

State No.

Action taken/proposed to be taken and number of Farmers' Associations formed as per information received from State Governmen's.

15.

UTTAR PRADESH: The State Government have constituted a High Level Working Group under the chairmanship of Chief Secretary to formulate policy issues and guidelines for the implementation of participatory Irrigation Management in the State. One Water Users' Association has been formed.

16- Arunachal Pradesh Himachal Pradesh

Jammu and Kashmir Mcghalaya

Nagaland Tripura and West Bengal No action taken.

### Upper Kolab and Upper Indravati Irrigation Projects in Orissa

150. SHRI **BHAGABAN** MAJHI: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether Upper Kolab Irrigation Project and Upper indravati irrigation projects in Orissa have been launched with bilateral support:
- SO. the countries/external financial institutions/agencies which are funding these two premier irrigaiton projects; and
- (c) the progress of these projects as on date?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) and) (b) Yes, Sir. Upper Kolab and Upper Indravati irrigation Projects in Orissa are receiving asistance from Economic Cooperation Funds (OECF), Japan. The agreements of both these projects were signed with OECF in 12/88.

- (c) The progress of the projects as on 9/97 is as under:
- I. Upper Kolab irrigation Project Physical progress

	Item of work	Percentage Completed
(i)	Satiguda Dam	100%
(::X	Main Const	009/

- Main Canal (ii) 99% & Branches
- (iii) Distributories 90% Minors & Subminors
- (iv) Water Courses 50%

**Financial Progress** 

Rs. Crores Latest estimated cost as per Progress report 381.95 Expenditure upto 9/97 191.82

An irrigation potential of 55990 hectares has been created so far against its Ultimate Potential of 88750 hectares.

- II. Upper Indravati irrigaiton Project . Physical Progress:
- Hati Barrage & - Completed. Head regulator